

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
WEST SINGHBHUM AT CHAIBASA

OFFICE ORDER NO. 117 /2021

In view of direction under Letter No. 23/R.G. Dated 10/04/2021 of the Hon'ble High Court of Jharkhand, Ranchi and also ^{for}step rise of Corona virus cases (COVID-19) in the District of West Singhbhum at Chaibasa as well as in the State of Jharkhand, all the Courts of this Judgeship shall function through virtual mode **till further order** of the Hon'ble Court.

All the Courts of this Judgeship will be required to make necessary arrangement and management for hearing of the urgent and other matters requiring urgent or expedient hearing in virtual manner with proper communication to the concerned learned Advocate.

Entry of litigants and other persons into the Court premises shall remain restricted, subject to any specific permission of the undersigned. Judge-in-charge, Civil Court, Chaibasa will be required to remain vigilant and also to ensure that all Covid protocols are being strictly maintained within the Court premises.

Officers and Staff members shall not leave the HQR without prior permission of the proper authority.

For filling of urgent/ emergent/ other matters in this Civil Court, a Drop-Box shall be kept outside the e-filing counter wherein the hard copy of the applications/ petitions shall be dropped by the lawyers/ concerned petitioners and the same shall be opened after 24 hours. Staff/ Personnel, who will open the said Drop-Box, shall be fully equipped with mask, gloves and other precautionary measures as per the directions of the Hon'ble Court as well as of the Central/ State Government from time to time. **Fresh filling matters shall be permitted from 08 A.M. to 10 A.M. on all Court working days with strict adherence to the guidelines of social distancing.** Under no circumstances gathering of lawyers or the litigants shall be permitted within the Court premises.


Requisitions for certified copies of the documents shall be dropped in the Drop-Box between 08 A.M. to 10 A.M. on all Court working days and the same shall be opened after 24 hours and efforts shall be taken to make the certified copies available at the earliest.

The Registrar/ Judge-In-Charge, Civil Court, Chaibasa will be required to ensure necessary arrangement of all safety measures for the Staff/ personnels dealing with the work of opening Drop-Box, Sanitization of entire Court premises on regular basis in accordance with the directives of Ministry of Health Affairs issued from time to time in coordination with the District Administration.

This order shall come into force w.e.f. today i.e. 12/04/2021

Let all the concerned be informed accordingly.

Dated: Chaibasa
the, 12th day of April, 2021.


Principal District & Sessions Judge,
West Singhbhum, Chaibasa.

12-04-2021